

helps in promoting drip and sprinkler irrigation system. This was up-scaled to National Mission on Micro Irrigation (NMMI) in June, 2010, which continued till the financial year 2013-14. NMMI was subsumed under National Mission on Sustainable Agriculture (NMSA) and implemented as “On Farm Water Management” (OFWM) during the financial year 2014-15. From 1st April, 2015, Micro Irrigation component of OFWM has been subsumed under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) under the programme component “Per Drop More Crop”. Subsidy is provided to the farmers under this scheme for installing drip and sprinkler irrigation systems. There is no special package for poor and marginal farmers for installation of Micro Irrigation systems. However, small and marginal category of farmers are provided subsidy at higher rates as compared to other farmers.

(c) The numbers of drip irrigation/sprinkler irrigation systems installed during last 5 years in Punjab and Haryana with the help of above mentioned scheme are 14570 and 22099 respectively which have resulted in saving of precious water.

Non-payment by NAFED to State agencies of Rajasthan

†2245. SHRI ASHK ALI TAK: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state the reasons for non-payment of prices of groundnut procured on Minimum Support Price by NAFED, in the year 2013-14 and other expenses to the State agencies RAJFED and Tilam Sangh?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI MOHANBHAI KALYANJIBHAI KUNDARIYA): NAFED has released the entire Minimum Support Price (MSP) value of groundnut to RAJFED and Tilam Sangh procured in the year 2013-14 for its onward payment to the farmers. As per the established procedure of NAFED, administrative and incidental charges are paid after satisfactory completion of test checks of the documents and rectification of the shortcomings and CAG audit of the accounts.

Recognition of BVSc and AH degree introduced in veterinary colleges, Shimoga, Karnataka

2246. DR. VIJAY MALLYA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether Government of Karnataka had approached the Central Government in June, 2014 for recognition of BVSc and AH degree introduced in veterinary colleges, Shimoga and to permit the graduates, who have passed out to register with the

†Original notice of the question was received in Hindi.